### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO- 1719 TO BE ANSWERED ON 06<sup>th</sup> AUGUST, 2024

#### HEALTH INFRASTRUCTURE IN RURAL AREAS

#### **1719. SHRI NEERAJ SHEKHAR:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of fund allocated, released and utilised for development/renovation of health infrastructure in rural India during the last three years, year-wise and State-wise; and(b) the details of funds allocated for development of health infrastructure in rural areas during 2024-

25, State-wise?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) & (b): With the objective of attainment of universal access to equitable, affordable and quality health care services, the Ministry of Health & Family Welfare is implementing National Health Mission. Government provides technical and financial support to the States/UTs for improvement in health infrastructure, availability of adequate human resources to health facilities, to improve availability and accessibility to quality health care especially for the underserved and marginalized groups. The details of SPIP Approval and Expenditure for the development of healthcare infrastructure in rural areas of the country under National Health Mission (NHM) from the FY 2021-22 to 2024-25, State/UT-wise is at Annexure I.

Further, Pradhan Mantri - Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS), which has an outlay of Rs. 64,180 Crores for the scheme period (2021-22 to 2025-26). The details of SPIP Approval and Expenditure under PM-ABHIM for the FY 2022-23 to 2023-24 is at Annexure II.

**ECRP-I:** The 'India COVID-19 Emergency Response and Health System Preparedness Package-I' (ECRP-I) of Rs.15,000 crore has been approved by the Cabinet on 22nd April 2020 with an objective to prevent, detect and respond to the threat posed by COVID-19. It is 100% centrally funded.

**ECRP-II:** The Cabinet has also approved the scheme, "India Covid-19 Emergency Response and Health Systems Preparedness Package-II" (ECRP-II) on 08th July 2021 for an amount of Rs.23,123 crore for the F.Y. 2021-22. The scheme aims to accelerate health system preparedness for immediate responsiveness for early prevention, detection and management of COVID-19, with the focus on health infrastructure development including for Pediatric Care and with measurable outcomes.

15th Finance Commission (FC-XV): The Fifteenth Finance Commission (FC-XV) has

recommended grants through local governments for specific components of the health sector to the tune of Rs. 70,051 crores and the same have been accepted by the Union Government. These grants for health through Local Governments will be spread over the five-year period from FY 2021-22 to FY 2025-26 and will facilitate strengthening of health system at the grass-root level.

**The Pradhan Mantri Swasthya Suraksha Yojana (PMSSY):** The objective of PMSSY is to correct regional imbalances in the availability of tertiary healthcare services and to augment facilities for quality medical education in the country. The scheme has two broad components:(i) Setting up of All India Institute of Medical Sciences (AIIMS); and (ii) Up-gradation of existing Government Medical College/ Institutions (GMCIs). So far, establishment of 22 new AIIMS and 75 Projects of upgradation of existing Government Medical College/ Institutions (GMCIs) have been approved under the scheme.

**Nursing College:** Central Sponsored Scheme for "Augmenting Nursing Education – Establishment of 157 new Colleges of Nursing in co-location with Medical Colleges' has been approved by the Cabinet on 26.04.2023. Under the Scheme 109 colleges of nursing have been approved by Empowered Committee (EC) and amount of Rs. 250.50 Cr. has been released for the establishment of 101 colleges of nursing under the above said scheme. Further, the central sector scheme "Development of Nursing services" aims upgradation of existing Schools of Nursing into Colleges of Nursing. As per the scheme guidelines, an amount of Rs. 7.00 Cr. is sanctioned per nursing school for upgradation into college of nursing. 19 schools of nursing have been approved for upgradation under the scheme during the three years.

**Upgradation of existing State Government/Central Government medical colleges to increase MBBS seats in the country:** Under the Scheme, the upper ceiling cost is pegged at Rs.1.20 crore per seat with the funding pattern in the ratio of 90:10 by Central and State Governments respectively for North Eastern States & Special category States and 60:40 for other States. Under the scheme, 83 Government Medical Colleges in 17 States have been approved to increase 4977 MBBS seats with total cost of 5972.20 Cr. Out of central share of Rs. 3684.10 Cr, an amount of Rs.2749.74 crore have been released to the State Governments till date.

Strengthening and upgradation of State Government medical colleges for starting new PG disciplines and increasing PG seats: Under Centrally Sponsored Scheme (CSS) for 'Strengthening and upgradation of State Government medical colleges for starting new PG disciplines and increasing PG seats', 8058 seats have been approved in 2 Phases with total approved cost of Rs. 5976.57 Cr. Out of central share of Rs. 3774.08 Cr, an amount of Rs. 2312.49 Cr have been released under the scheme till date.

# State-wise SPIP Approvals and Expenditure on Infrastructure Strengthening in rural areas under National Health Mission (NHM) from FY 2021-22 and FY 2024-25

(Rs. in Lakh)	(Rs.	in	Lakh)
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		2021-22		2022-23		2023-24		2024-25	
SI. No.	States	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure
1	Andaman and Nicobar Islands	159.00	2.52	2.00	3.70	5.00	-	117.90	-
2	Andhra Pradesh	2,332.75	2,462.75	-	-	823.16	-	15,797.55	-
3	Arunachal Pradesh	5,634.45	4,386.79	4,727.02	6,559.11	2,059.30	5,382.51	-	-
4	Assam	23,372.48	15,506.43	35,806.76	9,406.43	10,382.05	8,917.73	6,839.38	319.54
5	Bihar	37,358.15	12,848.02	98,944.23	35,877.90	52,262.97	45,484.91	12,109.00	0.31
6	Chandigarh	-	-	-	-	-	-	-	-
7	Chhattisgarh	14,665.83	3,809.60	7,549.77	6,767.11	7,549.77	6,562.37	13,274.51	335.56
8	Dadra & Nagar Haveli and Daman & Diu	2.88	-	2.88	-	2.88	-	3.60	-
9	Delhi	500.00	34.31	-	257.53	-	-	-	-
10	Goa	124.75	54.06	232.06	108.66	197.14	172.36	16.20	1.46
11	Gujarat	675.30	328.43	4,599.10	-	-	131.57	2,000.00	-
12	Haryana	12,613.42	611.35	8,295.83	8,719.42	75.80	81.90	382.02	0.69
13	Himachal Pradesh	3,547.39	3,149.75	-	-	600.00	-	6.00	-
14	Jammu and Kashmir	3,368.53	560.09	1,535.16	451.73	3,310.66	2,852.71	600.00	-
15	Jharkhand	2,352.00	2,370.65	9,200.00	3,645.07	8,675.00	6,529.59	3,907.50	127.36
16	Karnataka	15,103.25	15,441.70	7,113.93	4,917.32	4,605.00	6,131.45	-	-
17	Kerala	5,837.16	4,472.99	12,632.88	5,270.20	18,042.62	3,822.22	6,927.35	870.57
18	Lakshadweep	-	-	-	-	-	-	-	-
19	Madhya Pradesh	22,886.44	13,001.87	18,058.74	21,048.57	39,420.40	24,219.81	31,138.10	1,920.68
20	Maharashtra	54,147.40	20,219.84	58,844.37	23,395.90	58,390.87	32,278.55	77,579.05	583.47
21	Manipur	2,858.45	680.94	1,779.93	44.62	-	12.14	-	-
22	Meghalaya	1,609.04	209.92	1,002.97	755.75	11.46	829.65	-	-
23	Mizoram	18.00	4.30	3.30	3.30	-	-	-	-

24	Nagaland	1,005.04	1,367.04	3,068.98	1,110.37	2,127.43	1,335.10	3,820.43	-
25	Odisha	32,219.80	34,479.62	60,725.53	81,628.87	46,631.02	57,680.65	38,021.56	8,774.32
26	Puducherry	22.80	-	-	5.44	-	-	-	-
27	Punjab	5,141.90	3,499.20	799.50	21.32	-	-	2,178.00	-
28	Rajasthan	82,158.82	13,969.16	55,662.72	26,254.00	55,662.72	44,447.49	146,564.98	2,475.54
29	Sikkim	371.20	224.27	31.17	5.30	61.17	28.98	194.17	-
30	Tamil Nadu	24,531.73	26,263.31	51,962.61	38,407.81	73,694.84	44,186.60	-	-
31	Telangana	7,512.13	12,838.82	11,386.59	15,419.39	40,895.31	6,870.99	-	-
32	Tripura	4,874.00	4,206.21	4,828.00	4,080.46	4,417.35	2,920.54	9,110.17	1.80
33	Uttar Pradesh	122,539.96	11,687.43	37,590.00	17,040.72	161,798.30	3,611.26	2,454.12	-
34	Uttarakhand	12,955.74	14,889.74	9,544.10	4,820.47	804.33	3,160.36	6,755.24	-
35	West Bengal	7,851.58	1,604.29	9,298.13	612.80	502.25	2,765.17	9,201.78	1,203.15
36	Ladakh	3,125.00	470.95	2,680.95	1,215.87	2,325.95	1,346.86	1,646.27	13.08

Note:

1. SPIP Approval and Expenditure is as per the available Financial Management Reports submitted by State/UTs and are provisional.

2. Expenditure includes expenditure against Central Release, State share & unspent balances at the beginning of the year.

3. The SPIP approval and expenditure for the FY 2024-25 is updated up-to 31.05.2024 except Arunachal Pradesh, Chandigarh, Karnataka, Lakshadweep, Manipur, Meghalaya, Tamil Nadu and Telangana.

4. Negative Expenditure in the FY 2023-24 has been reported by the State of Delhi and in the FY 2024-25 by the State of Uttar Pradesh has been treated as nil expenditure.

# State-wise SPIP Approval and Expenditure under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM ABHIM) for the FY 2022-23 and FY 2024-25

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SI.		2022-23		202	23-24	2024-25		
No.	States	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	
1	Andaman & Nicobar Islands	-	-	37.94	-	37.94	-	
2	Andhra Pradesh	2,500.00	625.00	19,126.00	2,885.00	-	-	
3	Arunachal Pradesh	250.00	-	250.00	224.86	-	-	
4	Assam	37,436.75	116.00	17,789.09	6,845.37	-	-	
5	Bihar	-	-	103,798.14	5,069.02	-	-	
6	Chandigarh	1,200.00	173.43	1,200.00	582.54	-	-	
7	Chattisgarh	12,610.91	1,100.52	33,913.92	1,963.70	49,049.57	0.21	
8	Dadra & Nagar Haveli and Daman & Diu	75.00	-	75.00	19.75	-	-	
9	Delhi	-	-	-	-	-	-	
10	Goa	-	-	5,006.23	0.25	5,006.23	-	
11	Gujarat	18,611.00	3,223.78	21,122.00	1,587.54	-	-	
12	Haryana	8,641.50	-	15,094.61	1,663.00	-	-	
13	Himachal Pradesh	7,494.20	997.80	36,058.21	1,526.72	36,058.21	0.82	
14	Jammu & Kashmir	10,047.03	-	12,196.49	10,912.58	15,331.97	-	
15	Jharkhand	37,225.84	24,087.00	58,087.40	45,405.47	49,100.84	-	
16	Karnataka	20,626.00	1,875.00	35,732.05	10,447.02	-	-	
17	Kerala	2,500.00	471.50	8,155.40	3,665.95	8,761.75	252.97	
18	Lakshadweep	125.00	-	125.00	6.66	-	-	
19	Madhya Pradesh	30,442.15	9,942.95	30,442.15	30,056.60	-	-	
20	Maharashtra	-	-	11,630.00	3,446.26	11,630.00	-	
21	Manipur	2,026.00	456.00	2,249.10	1,689.48	767.40	-	
22	Meghalaya	4,517.00	880.00	4,517.00	2,801.72	-	347.35	
23	Mizoram	2,674.05	27.36	2,674.05	131.65	397.15	8.20	
24	Nagaland	125.00	-	397.15	59.80	174.05	-	
25	Odisha	32,805.85	25,855.07	22,419.62	42,342.62	-	-	
26	Puducherry	725.00	62.28	1,224.05	288.25	1,798.10	15.32	
27	Punjab	14,562.10	-	16,557.30	207.39	-	-	
28	Rajasthan	49,203.00	10,850.00	49,203.00	28,043.17	38,237.99	226.36	
29	Sikkim	125.00	25.63	2,549.00	204.85	2,549.00	240.40	
30	Tamil Nadu	21,630.00	18,335.00	21,630.00	38,936.66	21,630.00	-	
31	Telangana	23,690.55	8,375.00	31,220.70	14,173.04	33,400.85	-	
32	Tripura	282.13	37.90	189.93	142.88	222.40	-	
33	Uttar Pradesh	178,403.74	25,404.44	179,520.74	25,268.67	-	-	

34	Uttarakhand	6,501.32	160.00	4,126.32	1,635.49	6,501.32	1,443.64
35	West Bengal	15,019.00	975.45	16,514.95	4,978.15	33,310.60	-
36	Ladakh	-	-	300.00	31.00	300.00	31.00

Note:

1. The Above Figures are as per FMR reported by State/UTs.

2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional. Expenditure for FY 2023-24 is updated as on 31.03.2024 (Except Gujarat (updated up-to 31.01.2024) and is provisional. SPIP Approval and Expenditure for FY 2024-25 is updated up-to 31.05.2024 (Except Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Goa, Gujarat, Haryana, Jharkhand, Karnataka, Lakshadweep, Madhya Pradesh, Maharashtra, Odisha, Punjab, Tamil Nadu, Tripura, Uttar Pradesh & West Bengal).